

12.9.95

Hon. Mr S. Das Gupta AM

Hon. Mr T.L. Verma, Jm.

On the request of the learned Counsel
for the applicant, a last opportunity
is being granted. Already 6 adjourn-
-ment has been granted. List this
Case on 19.10.1995 and if
further adjournment is being
sought on the date fixed, the
Case shall be dismissed in
default.

[Signature]
Jm.

[Signature]
Am.